## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S)

: Subbaraj Srinivasan

NAME OF THE RESPONDENT(S)

: M/s Lotus Real Promoter Private Limited & 6 others

**UNDER SECTION** 

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by Signature

1)

Namon Kurna Murthe Paliforne

2. SHRENTE B225

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for making final submissions. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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